

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 2154
TO BE ANSWERED ON 02.08.2021

NATIONAL COMMISSION FOR SCHEDULED TRIBES

2154. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether many Annual Reports/Special Reports of the National Commission for Scheduled Tribes (NCST) have been presented to Hon'ble President of India and if so, the details thereof;
- (b) whether many Annual Reports/Special Reports are pending with the Ministry to lay on the table of the House and if so, the details thereof;
- (c) the details of the reports pending with the Ministry;
- (d) the details of the reasons for inordinate delay to table on the Floor of the House these Annual/Special reports presented by NCST to Hon'ble President of India with action taken memorandum?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a) A statement indicating the details of Annual Reports/ Special Reports of the National Commission for Scheduled Tribes (NCST) presented to Hon'ble President of India is attached at Annexure.
- (b) & (c) 12th Annual Report of NCST for the year 2016-17, 13th Report of NCST for 2017-18, 14th Annual Report of NCST for the year 2018-19 , a Special Report on the status of Rourkela Steel Plant on Rehabilitation and Resettlement of Displaced Tribals , a Special Report on Indira Sagar Polavaram Project Affected Tribal People are under process in the Ministry. The concerned Ministries/Departments and State Governments/UTs have been requested to provide action taken/proposed to be taken/reasons for non-acceptance on the concerned recommendations made by NCST. The Action Taken Reports from the few concerned Central Ministries/Departments and State Governments/UTs are not received . The Ministry of Tribal Affairs is taking all out efforts to expedite these reports at the earliest
- (d) As per Clause 6 of Article 338 A of the Constitution, the President shall cause all such reports to be laid before each House of Parliament, along with a memorandum explaining action taken or proposed to be taken on recommendations relating to Union and reasons for non-acceptance, if any, of any of such recommendations.
For preparation of the Explanatory Memorandum on the Annual Reports of NCST, the concerned Central Ministries / Departments were requested to furnish necessary information / replies. Apart from this, it was also necessary to coordinate with State Governments to take action on the report in terms of clause 7 of Article 338 (A) of the Constitution. The preparation of Explanatory Action Taken Memorandum on the recommendations of NCST involves compilation of the replies received from all the concerned central Ministries/Departments and State Governments/UTs and this process of receiving replies from all of them takes time and hence results in delay.

ANNEXURE

Annexure referred to in reply Lok Sabha Unstarred question no. 2154 for answer on 02.08.2021 regarding "National Commission for Scheduled Tribes "

Statement indicating the details of Annual Reports and Special Reports of the NCST

S. No.	Reports of the NCST	Period	Submitted to the President of India on	Laid in the Lok Sabha on	Laid in the Rajya Sabha on
1	2	3	4	5	6
1.	First Annual Report	2004-05 & 2005-06	08.08.2006	31.08.2012	30.08.2012
2.	Second Annual Report	2006-07	30.09.2008	26.04.2013	02.05.2013
3.	Third Annual Report	2007-08	29.03.2010	08.08.2016	10.08.2016
4.	Fourth Annual Report	2008-09	27.08.2010	08.08.2016	10.08.2016
5.	Fifth Annual Report	2009-10	13.07.2011	08.08.2016	10.08.2016
6.	Special Report of Good Governance for Tribal Development and Administration	2012	18.06.2012	13.12.2013	12.12.2013
7.	Sixth Annual Report	2010-11	25.10.2013	10.04.2017	29.03.2017
8.	Seventh Annual Report	2011-12	20.02.2015	10.04.2017	29.03.2017
9.	Eighth Annual Report	2012-13	16.11.2015	10.04.2017	29.03.2017
10.	Ninth Annual Report	2013-14	24.05.2016	31.12.2018	03.01.2019
11.	Tenth Annual Report	2014-15	31.05.2016	11.02.2019	07.02.2019
12.	Eleventh Annual Report	2015-16	28.10.2016	25.11.2019	28.11.2019
13.	Special Report on Indira Sagar Polavaram Project Affected Tribal People	2018	03.07.2018		
14.	Twelfth Annual Report	2016-17	14.11.2019		
15.	Thirteenth Report	2017-18	15.01.2020		
16.	Special Report on the status of Rourkela Steel Plant on Rehabilitation & Resettlement of Displaced Tribal	2020	15.01.2020		
17.	Fourteenth Annual Report	2018-19	24.03.2021		
